

(b) and (c). Yes, Sir.

(d) and (e). State Govt. had proposed replacement of level crossing No. 413-A at Km 1392/9-10 by Road over bridge at KM 1392/6-7. This proposal has not been found acceptable by Ministry of Surface Transport who have suggested the Road over bridge at KM 1390/5 on the alignment of proposed by-pass. The matter was referred to State Govt. in March-92 to check the feasibility of the proposal and complete other necessary formalities. The State Govt. have not responded so far.

World Bank Assistance for Agricultural Human Resource Development Projects

2629. SHRI N.J. RATHVA : Will the Minister of AGRICULTURE be pleased to state :

(a) the State which have submitted proposals for approval to provide funds from the World Bank to implement the Agricultural Human Resource Development Projects ;

(b) the number of projects out of them pertaining to the Backward/Rural/Tribal areas; and

(c) the action taken by the Union Government on the proposals?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI ARVIND NETAM) : (a) Four States viz. Andhra Pradesh, Haryana, Tamil Nadu and Karnataka were identified for implementation of the World Bank Agricultural Human Resource Development Project. However, ultimately the Agricultural Human Resource Development (AHRD) Project was decided to be implemented in only three States of Andhra Pradesh, Haryana and Tamil Nadu as well as the ICAR. Karnataka was dropped as the State Govt. of Karnataka could not comply with some of the conditions from the World Bank.

(b) No such distinction was there since the project is neither an area specific nor target group specific project.

(c) The Agricultural Human Resource Development Project has become effective for five years from 4.8.1995 with the World Bank Credit of US \$ 59.5 million.

[English]

Environment Fund

2630. SHRI SANAT KUMAR MANDAL : Will the Minister of ENVIRONMENT AND FORESTS be pleased to state :

(a) whether the Environment Fund designed to be utilised in the eventuality of a Bhopal-like tragedy is stagnating in absence of guidelines on its management from the Union Government;

(b) if so, the difficulties lie in the way of the Government to issue the guidelines; and

(c) the steps being taken to issue them and thus enable the Insurance Companies to invest the corpus of the fund?

MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT AND FORESTS (SHRI KAMAL NATH) : (a) to (c). Presently, the General Insurance Corporation and its subsidiaries are maintaining the Environment Relief Fund in short term deposits in accordance with the instructions provided by this Ministry. Detailed guidelines are under finalisation and shall be published in the scheme for establishing and maintaining the Environment Relief Fund. The modalities to reinvest the fund have also been incorporated in the scheme.

Stoppage at Asansol

2631. SHRI HARADHAN ROY : Will the Minister of RAILWAYS be pleased to state :

(a) whether Howrah-New Delhi Rajdhani Express gradually provided stoppages at Gaya, Allahabad and Madhupur;

(b) if so, whether any steps have been taken to provide its stoppage at Asansol Junction; and

(c) if so, the details thereof and if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS AND HOLDING ADDITIONAL CHARGE OF MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI MALLIKARJUN) : (a) Yes, Sir.

(b) and (c). New Delhi-Howrah-Bhubaneswar Rajdhani Express is already stopping at Asansol. Therefore, there is no proposal to provide the stoppage of New Delhi-Howrah Rajdhani Express at Asansol.